GOVERNEMENT OF INDIA MINISTRY OF MINORITY AFFAIRS

RAJYA SABHA

UNSTARRED QUESTION NO. †2858 TO BE ANSWERED ON 20.03.2018

FAKE MADARSAS IN UTTAR PRADESH

†2858. SHRI SANJAY RAUT:

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) whether it is a fact that crores of rupees have been saved by Government of Uttar Pradesh by banning fake Madarsas and initiating online registration of Madarsa education;
- (b) if so, the details thereof available with Government; and
- (c) the steps taken by Government to provide higher and modern education in Madarsas and stop frauds therein and whether the new directives have been issued to all States in this regard?

ANSWER MINISTER OF MINORITY AFFAIRS (SHRI MUKHTAR ABBAS NAQVI)

The Department of School Education and Literacy (DoSEL), Ministry of Human Resource Development (MHRD), Government of India is implementing an umbrella Scheme for Providing Education Madarsas/Minorities (SPEMM), which comprises of two schemes namely, Scheme for Providing Quality Education in Madarsas (SPQEM) and Infrastructure Development in Minority Institutions (IDMI). These schemes are being implemented at National level and are voluntary in nature. SPQEM encourages traditional institutions like Madarsas and Maktabs by giving financial assistance to introduce science, mathematics, social studies, Hindi and English in their curriculum so that academic proficiency for classes I-XII is attainable for children studying in these institutions. Further, to avoid duplication of the Madarsa and for releasing funds timely, it has been decided by the DoSEL, MHRD in the Grant-in-Aid meeting held on 14.01.2016 that

- The States should submit proposals in one single lot.
- All the Madarsas/institutions must have **U-DISE** or unique code.
- To hold only one Central Grant in Aid Committee meeting in a financial year along.
- The State Governments were also asked to direct the Madarsas for submission of Utilization Certificates in time to avoid delay in releasing of funds.

With regard to online registration of Madarsa education in the State of Uttar Pradesh, the State Govt. has informed that keeping in view the objective of ensuring transparency and development of Madarsa system of education in the State, it has launched 'Uttar Pradesh Madarsa Portal' on 18.08.2017. The Portal has been designed to ensure that the benefits of Government's schemes reach the target groups optimally and to weed out non-existent and sub-standard institutes. The Madarsa Portal is an attempt to link all the Madarsas to a unified ecosystem using U-DISE (Unified District Information System for Education) code, which will help in competency mapping and development of these important traditional educational institutes trying to keep the culture alive. Out of a total of 19,123 Madarsas registered with the Madarsa Board in the State, 18,225 Madarsas have uploaded their details on the portal till 17.02.2018.

Besides, the Uttar Pradesh Government has also taken the following steps to provide higher and modern education in Madarsas:

- For skill development, the State Government has established 129 mini-ITIs in 49 districts of the State, where students are being imparted training in several trades for enhancement of their skills.
- To provide modern education in Madarsas, steps are being taken to introduce NCERT (National Council of Educational Research and Training) books in the curriculum, which will also lead to uniformity and standardization in teaching.
